THE HIGH COURT OF MEGHALAYA SHILLONG

CORRIGENDUM

Dated, Shillong, the 4th December, 2020

No.HCM.II/440/2013-Estt/ In partial modification to this High Court's notification No. HCM/II/440/2013-Estt/3213, dated 3rd December, 2020, SI.No.1 for East Khasi Hills District, Shillong, may be read as follows:-

For	Be Read as
Smti. Persara Syngkon,	Smti. Persara Syngkon,
Assistant District & Sessions Judge-	Additional District & Sessions Judge-
cum-Member (MACT)	cum- Member (MACT)

REGISTRAR GENERAL

Memo No.HCM.II/440/2013-Estt/ 3229A

Dated 4th December, 2020

Copy to for information:

- The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice R.V.More, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/ Nongstoin/Ampati/Mawkyrwat/Khliehriat/Resubelpara
- 6. Smti.I.M.Syiem, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
- 7. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
- 8. Shri.S.Chakrawarty, Senior Advocate, for kind information.
- 9. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
- 10. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 11. Notice board.
- 12. Office file

REGISTRAR GENERAL